



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/585/2020 IN RSA/8/2018(D/O) in RSA/8/2018	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM MR S M T CHISTIE (R13)
2	CRP/179/2023	SATRUGHAN SINGH Versus BISHWAMITRA GUWALA AND 3 ORS	MR S KHOUND MS. N BORAH	MR. A K SINGH (R-1,2,3)
3	CRP/192/2023	DIBAKAR DEKA AND ANR Versus RATUL DEKA AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA	
4	Cont.Cas(C)/301/2024	MD ABDUL HASHIM BARBHUIYA Versus NARAYAN KONWAR , IAS	MR. B PURKAYASTHA	MR. B GOGOI (r-6) MR B DEURI MR P NAYAK (r-6) MR A CHALIHA (r-6)
5	WP(C)/2018/2024	NRIPEN BARO AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
6	WP(C)/202/2025	MUNSER ALI Versus THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM MR. B CHAKRAVARTY(C.G.C) DY.S.G.I. SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 24/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025

11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

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ORDERS				
1	WP(C)/5008/2020	ROUSHANARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA Mr M U Ahmed	GA, ASSAM
2	WP(C)/4842/2024	HIREN DAS Versus THE STATE OF ASSAM AND 23 ORS	MR B M DEKA MR P R SARMA MR R.AHMED	SC, ELEM. EDU MR MONZUR K CHOUDHURY (R-6,8,12,13,14,16,17,18,19) R. BARUAHHURY (R- 6,8,12,13,14,16,17,18,19) TANZIM L. CHOUDHURYHURY (R- 6,8,12,13,14,16,17,18,19) SC, BTC
3	WP(C)/5590/2024	SUMOD PORBOSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 2 ORS	MR. J LASKAR	SC, N C HILLS

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